

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.03.2022 (THURSDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1896 of 2021 in Comp. App. (AT) (Ins) No. 713 of 2021	Indian Overseas Bank Vs. Renault Developers Pvt. Ltd.	Ramesh Chandra Prusti	Pranay Agarwal

### For Admission (Fresh Case)

2.	Contempt Case (AT) No. 8 of 2022 in Comp. App. (AT) (Ins) No. 624 of 2020	Om Prakash Agrawal Vs. Chief Commissioner of Income Tax (TDS)	Nipun Gautam	
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### For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 1128 of 2019	Oyster Steel and Iron Pvt. Ltd. Vs. SMW Metals Pvt. Ltd.	A.K. Vali	Shivam Wadhwa
4.	Comp. App. (AT) (Ins) No. 289 of 2020	Gati – Kintetsu Express Pvt. Ltd. Vs. Pearlree Commodities Pvt. Ltd.	Tarun Kumar Tiwari	
5.	Comp. App. (AT) (Ins) No. 486 of 2021	Charanjeet Singh Vs. Manoj Kumar & Anr.	Saurabh Kalia	Kumar Anurag Singh-R1 Vinod Chaurasia-R2
6.	Comp. App. (AT) No. 124 of 2021	Zee Entertainment Enterprise Ltd. Vs. Invesco Developing Markets Fund & Ors.	Nitesh Jain	Mahfooz Nazk Amitabh Sinha-R4-9 Mumtaz Bhalla-R3 Gaurav Mehta Mahesh Agarwal-R1 & R2

### For Hearing

7.	Competition App. (AT) No. 01 of 2022 & I.A. No. 122 of 2022  (PH)	Amazon.com NV Investment Holdings LLC Vs. Competition Commission of India & Ors.  With	Gopal Das Bhavan	Rishi Agrawala Sainyat Lodha-R1 Raghav Shankar Pranjit Bhattacharya Mahesh Agarwal-R2 Rajat Sehgal-R3
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8.	Competition App. (AT) No. 02 of 2022 & I.A. No. 127 of 2022	All India Consumer Product Distributors Federation Vs. Competition Commission of India & Anr.  <b>With</b>	Heena George	Rishi Agrawala Manu Chaturvedi Shama Nargis Pavan Bhushan Ujwala Uppaluri Mahesh Agarwal Rishi Agrawala
9.	Competition App. (AT) No. 03 of 2022	Confederation of All India Traders Vs. Competition Commission of India & Ors.	Rajat Sehgal	Manu Chaturvedi Pavan Bhushan Hima Lawrence Mahesh Agarwal Samir Ali Khan
10.	Comp. App. (AT) (Ins) No. 830 of 2020	Manorama Shandilya (Through legal representative Mr. Shantanu Shandilya) & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd. & Ors.	Nikshubha Sethi	Suresh Dutt Dobhal Mehak Khurana-R1 Aashish Verma-R2 Suresh Dutt Dobhal-R3, R4 & R5 Aashish Gupta-RP
11.	Comp. App. (AT) (Ins) No. 379 of 2021 & I.A No. 2204 of 2021	Nitin Pannalal Shah (Suspended Director of Simandar Broking Ltd.) Vs. Vipul H Raja & Ors.	Gaurav H Sethi	Vipul H. Raja Noman Singh Bagga Abhishek Swaroop Kiran Shah-R1
12.	Comp. App. (AT) (Ins) No. 446 of 2021	Intec Capital Ltd. Financial Creditor Vs. Sunil Kumar Aggarwal RP of GSS Procon Pvt. Ltd.	Sagar Bansal	Rakesh Kumar Preeti Kashap Dhruv Gupta Sunil Kr. Aggarwal
13.	Comp. App (AT) No. 271 & 385 of 2017	Pankaj Khandelia & Anr. Vs. Khandelia Oil and General Mills Ltd. & Ors.	Manisha Chaudhary	Rohit Sharma
14.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors.  <b>With</b>	Sadapurna mukherjee	Atanu Mukherjee-R1 Arjun Agarwal-R13 Ashok Jain-R25
15.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors.  <b>With</b>	Saurabh Jain	Krishnendu Dutta-R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal-29
16.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	Shaurya Kuthiala	Atanu Mukherjee
17.	Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	P. K. Sahu- R2

18.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors.  <b>With</b>	Manas Kumar Chaudhuri	Udayan Jain (R1), Rishi Sood (R2), Reeta Mishra (R5-7), Sanjeev Kr. Singh (R8 & R18), MM Sharma (R19) Pankaj Bhagat (R9,12,16,17 &20), Gautam Shahi (R14)
19.	Competition App. (AT) No. 86 of 2018	Balrampur Chini Mills Ltd Vs. CCI & Ors  <b>With</b>	Gautam Shahi	Navdeep Singh Suhag-CCI
20.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. &Ors.  <b>With</b>	Naveen Chawla	Saurabh Mishra- CCI
21.	Competition App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr.  <b>With</b>	P.K. Bhalla	
22.	Competition App. (AT) No. 93 & 98 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr.  <b>With</b>	M.M. Sharma	Sanyat Lodha-R1
23.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India &Ors.  <b>With</b>	Sanjeev Kumar Singh	Sanyat Lodha- R1
24.	Competition App. (AT)No. 97 of 2018	Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr.  <b>With</b>	Rishi Agrawala	
25.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India &Ors.  <b>With</b>	Avdresh Bairwa	Saurabh (R-CCI)
26.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Pankaj Bhagat	Sanyat Lodha
27.	Competition App. (AT) No. 101 of 2018	Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. &Ors.  <b>With</b>	Anil Kumar Mishra	Sanyat Lodha

28.	Competition App. (AT) No. 102 of 2018	KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	Pankaj Bhagat	Sanyat Lodha
29.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors. <b>With</b>	Sindoor VNL	Sanyat Lodha- R1 Manu Krishnan-R3
30.	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	Pankaj Bhagat	Navdeep Singh Suhag-R1
31.	Competition App (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sushil Shukla	Saurabh Mishra
32.	Competition App. (AT) No. 05 of 2019	Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha(R-CCI)
33.	Competition App. (AT) No. 06 of 2019	Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha- R1
34.	Competition App. (AT) No. 07 of 2019	Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha- R1
35.	Competition App. (AT) No. 08 of 2019	Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha
36.	Competition App. (AT) No. 10 of 2019	Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors.	Sudpito Sarcar	Udayan Jain

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar